

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 24.02.2026

No. **180** A: The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below is appointed as Probationary Civil Judge (Junior Division) in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting.	a) Designation at the new station. b) Place where the Officer is to be stationed at ordinarily. c) Name of the Judgeship in which appointed on transfer.
<u>1</u>	<u>2</u>	<u>3</u>
1.	Saumya Sinha Prob. Civil Judge (Jr. Div.) Nawada	a) Probationary Civil Judge (Jr. Div.) b) Araria c) Araria

By order of the High Court,

Sd/- P.K. Malik

Registrar General

Memo. No.

17424-17451

/ Dated, Patna the 24.02.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judge, Nawada/ Araria for information {and communication to the officer concerned.

The representation filed by Sri Pratik Sagar, Civil Judge (Junior Division), Nawada (under orders of transfer and posting as J.M. 1st Class –cum- Addl. Civil Judge (Jr. Division), Araria) stands disposed of in the aforesaid terms. Rules of transfer Allowance shall be applicable accordingly.

The officer concerned is directed to make over charge of her respective office in such a way so as she join her new assignment latest by 31st March, 2026 positively.

{-} For P.D.Js. concerned only.


Registrar General